

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.3203/2012

This the 5th Day of September, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member(J)
Hon'ble Dr. Birendra Kumar Sinha, Member(A)**

Mr. Prem Chand Tomar
Director (Horticulture) Retd.
S/o Late Sh. Tota Ram
R/o B-203, Maurya Apartment
95 I.P. Extension, Delhi.Applicant

(By Advocate: Ms. Mamta Pannkar for Ms. Jasvinder Kuar)

Vs.

1. Lt. Governor of Delhi
NCT of Delhi, Raj Niwas Marg, Delhi
2. Municipal Corporation of Delhi
Through Commissioner (North)
Civic Centre, J.L.N. Marg, Delhi.
3. Director (Horticulture)
Horticulture Department (HQ)
16th Floor Civic Centre, DelhiRespondents

(By Advocate: Shri R N Singh)

Order (Oral)

Justice M.S. Sullar, M(J)

At the very outset, learned counsel intends to withdraw the main Original Application(OA), on the ground that the respondents have redressed his grievance.

2. Therefore, the OA is, hereby, dismissed as withdrawn, as prayed for.

**(Dr. Birendra Kumar Sinha)
Member(A)**

**(Justice M.S. Sullar)
Member(J)**

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